

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2013/2020

This the 17th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Zamrooda Naseem (Aged 29 years), W/o Shabir Ahmad Dar, R/o Wakoora
(Makdoom Mohalla) District Ganderbal.

.....(Applicant)

(Advocate:- Mr. S A Makroo, Sr. Advocate assisted by Mr. Bilal Ahmad Malla.)

Versus

State of Jammu & Kashmir through Commissioner/Secretary to Govt. Social
Welfare Department, Civil Secretariat, Jammu/Srinagar and 4 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

T.A. No. 62/2013/2020 is referable to SWP No. 1268 of 2009 and pertains to
Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The
Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at
Srinagar.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/Shashi/Arun

